

(b) the total number of employees under this Organisation;

(c) whether in the recent past the efficiency in the Weaving Department of the mill has come down to 52 per cent or less; if so, the reasons for the same and whether somebody has been held responsible for the present state of affairs in this mill, and

(d) the steps Government propose to take to improve the conditions in the Swadeshi Cotton Mill, Kanpur?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH)

(a) The installed capacity as at the end of November, 1975 was 84,372 spindles and 1944 looms

(b) 6789 permanent and 1290 temporary workers were on roll in November, 1975

(c) The lowest average monthly efficiency during 1975 is reported to be 57.3 per cent in the month of August 1975, reportedly due to adverse labour management relations

(d) The mills are reported to be in financial difficulty and are in touch with the UP Government for a guarantee of loan from the Banks

12 hrs

#### PAPERS LAID ON THE TABLE

#### ANNUAL REPORT OF INDUSTRIAL FINANCE CORPORATION OF INDIA FOR 1975

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE) I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Industrial Finance Corporation of India for the year ended the 30th June, 1975, along with the statement showing the Assets and Liabilities and Profit and Loss Account of the Corporation, under sub-section

(3) of section 35 of the Industrial Finance Corporation Act, 1946 [Placed in Library See No LT-10288/76]

#### INTERNATIONAL AIRPORTS AUTHORITY (AMENDMENT) RULES, 1975

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH) I beg to lay on the Table a copy of the International Airports Authority (Amendment) Rules, 1975 (Hindi and English versions) published in Notification No SO 450(E) in Gazette of India dated the 27th August, 1975 together with corrigendum thereto published in Notification No SO 536(E) (English Version) and SO 537(E) (Hindi version) in Gazette of India dated the 26th September, 1975 under sub section (3) of section 36 of the International Airports Authority Act, 1971 [Placed in Library. See No LT-10281/76]

#### ANNUAL ADMINISTRATION REPORT OF TEA BOARD FOR 1973-74 AND AUDIT REPORT FOR 1971-72, ETC. TOBACCO BOARD RULES 1976, RUBBER ETC (AMEND.) RULES ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) I beg to lay on the Table —

- (1) A copy of the Annual Administration Report (Hindi and English versions) of the Tea Board for the year 1973-74
- (2) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Tea Board for the year 1971-72 along with the statements of Accounts
- (3) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Tea Board for the year 1972-73 along with the statements of Accounts. [Placed in Library. See No LT-10282/76]